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Title: Introduction of the National Judicial Appointments Commission Bill, 2014.

HON. CHAIRPERSON: Now, Shri Ravi Shankar Prasad to introduce the Bill.

THE MINISTER OF COMMUNICATIONS AND INFORMATION TECHNOLOGY AND MINISTER OF LAW AND JUSTICE (SHRI RAVI SHANKAR PRASAD): I beg to move for leave to introduce a Bill to regulate the procedure to be followed by the National Judicial Appointments Commission for recommending persons for appointment as the Chief Justice of India and other Judges of the Supreme Court and Chief Justices and other Judges of High Courts and for their transfers and for matters connected therewith or incidental thereto.

HON. CHAIRPERSON: The question is:

"That leave be granted to introduce a Bill to regulate the procedure to be followed by the National Judicial Appointments Commission for recommending persons for appointment as the Chief Justice of India and other Judges of the Supreme Court and Chief Justices and other Judges of High Courts and for their transfers and for matters connected therewith or incidental thereto."

*The motion was adopted.*

SHRI RAVI SHANKAR PRASAD : I introduce the Bill.

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